IN THE HIGH COURT OF BOMBAY AT GOA. LD-VC-BA-82/2020

Sandhya ChauhanApplicant.

Vs

State of Goa and anr. ...Respondents.

Shri R. Menezes and Shri N. Fernanes, Advocates for the Applicant. Shri M. Amonkar, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

At the request of the learned Additional Public Prosecutor, post the mater on 7.12.2020.

DAMA SESHADRI NAIDU, J.

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